

12.49 hrs.

ELECTIONS TO COMMITTEES**(i) ESTIMATES COMMITTEE**

The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhag Singh): Sir, I beg to move:—

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty Members from among themselves to serve as Members of the Committee on Estimates for the term ending on the 31st March, 1968."

Mr. Speaker: The question is:

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty Members from among themselves to serve as Members of the Committee on Estimates for the term ending on the 31st March, 1968."

The motion was adopted.

(ii) PUBLIC ACCOUNTS COMMITTEE

Dr. Ram Subhag Singh: Sir, I beg to move:—

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen Members from among themselves to serve as Members of the Committee on Public Accounts for the term ending on the 31st March, 1968."

Mr. Speaker: The question is:

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen Members

from among themselves to serve as Members of the Committee on Public Accounts for the term ending on the 31st March, 1968."

The motion was adopted.

Dr. Ram Subhag Singh: Sir, I beg to move:—

"That this House recommends to Rajya Sabha that they do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term ending on the 31st March, 1968, and communicate to this House the names of the members so nominated by Rajya Sabha."

Mr. Speaker: The question is:

"That this House recommends to Rajya Sabha that they do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term ending on the 31st March, 1968, and communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

(iii) COMMITTEE ON PUBLIC UNDERTAKINGS

Dr. Ram Subhag Singh: I move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, ten members from among themselves to serve as members of the Committee on Public Undertakings for the term ending on the 31st March, 1968."

Mr. Speaker: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure